

Production of Rice

1214. SHRI RANJIB BISWAL: Will the PRIME MINISTER be pleased to state:

(a) whether the production of rice has declined during the Eighth Five Year Plan;

(b) if so, the details thereof; and

(c) the specific steps proposed to be taken by the Union Government to increase the production of rice during the Ninth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL): (a) and (b) The production of rice at the end of the Eighth Five Year Plan was 81.74 million tonnes (during 1996-97) as against 72.86 million tonnes (during .992-93) at the beginning of the Eighth Five Year Plan. Thus, the production of rice during the Eighth Five Year Plan has increased.

(c) In order to increase production of rice, the government is implementing Integrated Cereals Development Programme in Rice Based Cropping System Areas under which incentives are provided to farmers for quality seeds and location specific high yielding/hybrid varieties, application of integrated pest management, propagation of scientific water management including micro irrigation, improved farm implements etc. Besides, field demonstration on farmers holdings including training of

farmers and farm labourers are organized for effective transfer of technology. Further, under the national agenda for governance, the Government has given fresh thrust to double the food production in next ten years. In addition, the Government announces Minimum Support Price (MSP) of paddy and undertakes market support operations.

[*Translation*]

Recommendations of Fifth Pay Commission

1215. SHRI JAGDAMBI PRASAD YADAV: Will the PRIME MINISTER be pleased to state:

(a) the details of the recommendations made by the Fifth Pay Commission regarding promotions of employees of Central Secretariat Service, Central Secretariat Clerical Service and Central Secretariat Stenographer Service; and

(b) the time by which the recommendations are likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN): (a) and (b) The complete details are available in the Report of the Fifth Pay Commission. The recommendations, by and large, have been processed. However, some of the more important recommendations and action taken thereon are given in the attached Statement.

Statement*Recommendations of the Fifth Central Pay Commission regarding Promotions of CSS/CSSS/CSCS Employees*

Para No.	Recommendation	Action taken
1	2	3

CSS

45.25 (iii) 25% of the sanctioned posts of SOs may be converted into Desk Officers and placed in the newly created scale of Rs. 2500-4000/-.

The Government has decided not to operate the newly created scale for CSS, as per the demand of the Associations of the CSS officers.

1	2	3
CSSS		
45.37	<p>(i) 65 posts of Private Secretaries may be upgraded to the level of Principal Secretaries</p> <p>(ii) 25% posts of Private Secretaries may be placed in the pay scale of Rs. 2500-4000 and redesignated as Sr. Private Secretaries</p> <p>(iii) 58 posts of Principal Secretaries may be placed/operated in the scale of Rs. 3700-5000 and redesignated as Sr. Principal Private Secretaries</p> <p>(iv) Lateral Entry of Private Secretaries to the Grade of Under Secretaries should be discontinued</p> <p>Only those Grade 'C' Stenographers who are graduates should be allowed to participate in the Departmental Examinations for Section Officers' grade</p> <p>For Direct Recruitment at the level of Stenographers Grade 'C' the educational qualification should be graduation</p>	<p>Implemented</p> <p>The Government has decided not to operate the newly created scale for CSS, as per the demand of the Association of the CSS officers.</p> <p>Implemented</p> <p>Recommendation not accepted.</p> <p>Recommendation not accepted.</p> <p>Accepted and under process.</p>
CSCS		
45.56 (c)	<p>LDCE for promotion to grade of Assistants may be introduced and UDCs with three years regular service may be allowed to compete for promotion to the grade of Assistants against 25% quota to be carved out of 50% seniority quota.</p>	<p>A view has been taken not to accept the recommendation because it will have adverse effect on the promotion changes of UDCs. As for reducing DR quota for LDCE, it will affect the quality and standard of service. The Staff side has in the meanwhile, raised the matter in the agenda of the Departmental Council of Department of Personnel & Training (JCM) for the next Scheduled meeting.</p>